

THE HIGH COURT OF KERALA

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Kochi - 682 031

Dated - 28-06 -2018

PROCEEDINGS

Judicial Department - Transfer, posting and filling up the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

Read : 1.High Court Proceedings No. B4(B)-71290/2017 (1) & (2) dated 27-02-2018.  
2. High Court Order No.B1(B)-2482/2018 dated 13-04-2018.  
3. Rule 28(a) of the Kerala State and Subordinate Services Rules, 1958.

ORDER NO. B1(B) - 2482/2018

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. **Smt.Selma T.E.**, Sheristadar, District Court, Palakkad is transferred and posted as Sheristadar, State Transport Appellate Tribunal, Ernakulam.
2. **Sri.V.Gopalakrishnan**, Sheristadar, Special Court (SPE/CBI), Thiruvananthapuram is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kollam, w.e.f 01-07-2018.
3. **Sri. M.V.Joy**, Sheristadar, MACT, Muvattupuzha is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kasaragod.
4. **Smt.C.S.Santhakumari**, Sheristadar, Family Court, Palakkad is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Palakkad.
5. **Sri.Dhinulal K.G.**, Sheristadar, MACT, Irinjalakkuda is transferred and posted as Sheristadar, Special Court (Idamalayar Investigations), Ernakulam.
6. **Sri.Harikumar K.G.**, Sheristadar, Additional District Court, Neyyattinkara is transferred and posted as Sheristadar, Special Court(SPE/CBI), Thiruvananthapuram.



7. **Smt.Thilakaraj**, Sheristadar, Family Court, Muvattupuzha is transferred and posted as Sheristadar, MACT, Muvattupuzha:

8. **Smt.Mrudula R.**, Sheristadar, Special Court SC/ST(POA) Act Cases, Manjeri is transferred and posted as Sheristadar, Family Court, Palakkad.

9. **Sri.T.K.Anilkumar**, Sheristadar, MACT, Neyyattinkara is transferred and posted as Sheristadar, Family Court, Nedumangad, w.e.f 01-07-2018.

10. **Smt.D.Girija**, Sheristadar, Additional District Court/MACT, North Paravur is transferred and posted as Sheristadar, MACT, Irinjalakkuda.

11. **Sri.A.Noushad**, Sheristadar, Family Court, Kattappana is transferred and posted as Sheristadar, Family Court, Chavara.

12. **Sri.Biju K.S.**, Sheristadar, MACT, Punalur is transferred and posted as Sheristadar, Additional District Court/MACT, North Paravur.

13. **Smt.V.G.Valsalakumari**, Sheristadar, Family Court, Chavara is transferred and posted as Sheristadar, MACT, Punalur.

14. **Smt.Budha P.S.**, Senior Superintendent, District Court, Ernakulam is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 and the Proviso to Rule read 3<sup>rd</sup> above, in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Special Court SC/ST(POA) Act Cases, Manjeri.

15. **Smt.T.R.Premalatha**, Sheristadar, Sub Court, Cherthala is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Additional District Court, Neyyattinkara.



16. **Smt.Preethamoni K.P.**, Sheristadar, Wakf Tribunal, Kollam (on maternity leave) is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 and the Proviso to Rule read 3<sup>rd</sup> above, in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Family Court, Kattappana.

17. **Smt.Chaliyadan Yasmine**, Senior Superintendent, District Court, Kalpetta is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, MACT, Taliparamba.

18. **Sri.K.X.Joseph**, Sheristadar, Sub Court, Ernakulam is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, MACT, Perumbavoor.

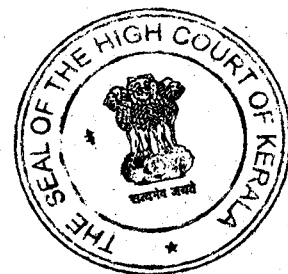
19. **Sri.R.S.Savier**, Sheristadar, Sub Court, Nedumangad is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, MACT, Neyyattinkara, w.e.f 01-07-2018.

20. **Smt.Jayasree B.**, Senior Superintendent, Chief Judicial Magistrate's Court, Thodupuzha is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Family Court, Muvattupuzha.

21. **Sri M.R.Radhakrishnan**, Senior Superintendent, Chief Judicial Magistrate's Court, Kollam is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thiruvananthapuram.



22. **Sri P.R.Unnikrishnan Nair**, Senior Superintendent, Chief Judicial Magistrate's Court, Pathanamthitta is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thalassery.
23. **Smt.Pushpa P.**, Senior Superintendent, Chief Judicial Magistrate's Court, Kasaragod is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Kasaragod, w.e.f 01-07-2018.
24. **Smt.V.B.Priyageetha**, Sheristadar, Additional Sub Court, Emakulam is transferred and posted as Sheristadar, Sub Court, Emakulam.
25. **Smt.M.B.Padmini**, Senior Superintendent, Additional District Court/MACT, North Paravur is transferred and posted as Sheristadar, Additional Sub Court, Emakulam.
26. **Sri.G.Sathyakumar**, Senior Superintendent, Additional District Court, Mavelikkara is transferred and posted as Sheristadar, Sub Court, Nedumangad.
27. **Sri.N.Thulasidharan**, Sheristadar, Sub Court, Chavakkad is transferred and posted as Senior Superintendent, Additional District Court, Mavelikkara.
28. **Sri.Muraleedharan Pillai**, Sheristadar, Sub Court, Ottappalam is transferred and posted as Sheristadar, Sub Court, Mavelikkara.
29. **Sri.Ashok S.R.**, Sheristadar, Sub Court, Devikulam is transferred and posted as Sheristadar, Sub Court, Cherthala.
30. **Sri.P.R.Sajeev**, Senior Superintendent, District Court, Thalassery is transferred and posted as Senior Superintendent, District Court, Emakulam.



31. The temporary promotion granted to **Smt.K.Sheela**, Senior Superintendent, District Court, Pathanamthitta to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court vide High Court Order read second above is regularised w.e.f 15-06-2018 as per Proviso to Rule 13(B) of Kerala State and Subordinate Services Rules, 1958.

32. **Smt.Mayadevi J.**, Junior Superintendent, Munsiff's Court, Kollam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Chengannur .

33. **Sri.M.S.Manoharan**, Junior Superintendent, Munsiff's Court, Perumbavoor is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Chavakkad.

34. **Smt.Anitha Rachel T.**, Junior Superintendent, MACT, Perumbavoor is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar Sub Court North Paravur.

35. **Sri.D.S.Henry Devadas**, Junior Superintendent, Sub Court, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Manjeri.

36. **Sri. Rees John**, Junior Superintendent, Munsiff's Court, Erattupetta is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, Special Court(NDPS Act Cases)/Additional District Court, Vadakara



37. **Smt.D.Geetha**, Junior Superintendent, District Court, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, Additional District Court/MACT, North Paravur.

38. **Sri.C.G.Madhu**, Junior Superintendent , Munsiff's Court, Thalassery is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Thalassery.

39. **Sri.K.B.Nassar**, Junior Superintendent , Family Court, Kattappana is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Devikulam.

40. **Sri.M.Shibu**, Junior Superintendent , District Court , Thodupuzha is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Kozhikode.

41. **Sri.Nazeerkunju J.**, Junior Superintendent, District Court, Kollam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Ottappalam.

42. **Smt.V.D.Ajithakumari**, Junior Superintendent , Munsiff's Court, Kochi is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Payyannur.



43. **Sri.P.Aswani Kumar**, Junior Superintendent , Munsiff's Court-I, Kozhikode is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Kalpetta.

44. **Smt.B.Rooby**, Junior Superintendent , Sub Court, Karunagappally is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Vadakara w.e.f 01-07-2018.

The officers at Sl.Nos. 1, 4, 6, 7, 8, 9, 11, 12, 13, 23, 26, 27, 28, 29, 30, 31 and 38 are not eligible for joining time and transfer T.A.

The officer at Sl.No. 5 is eligible for transfer T.A but not eligible for joining time.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



( By Order )

  
K.Haripal

Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (44 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram.  
( with C/L )

The Director of Public Relations, Thiruvananthapuram.

All Principal District Judges ( By E- mail only )

All Chief Judicial Magistrates ( By E- mail only )

The Private Secretary to the Chief Justice, High Court.

The Confidential Assistants to the Registrar General & Registrar(Subordinate Judiciary),  
High Court.

The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.

The I.T Section, High court (for uploading in the High Court Website )

The Administrative Records Section, High Court ( 2 copies )

**Note:** The officers and courts concerned can download the order from the official website of the High Court ([www.highcourtofkerala.nic.in](http://www.highcourtofkerala.nic.in))

